

crores per annum and also that the number of beneficiaries is approximately 5.7 lakhs.

International Fertiliser Development Centre, United States

2726. SHRI RAJDEO SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the International Fertiliser Development Centre in the United States has developed a technology to manufacture better fertiliser at lower cost;

(b) whether by this technology, quality improves by 15 per cent and product cost falls by 15 per cent;

(c) whether International Fertiliser Development Centre has been persuaded to share this technology with our public sector fertiliser units, and

(d) if so, the salient features thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a), (b) and (d). The Tennessee Valley Authority in the United States have developed a melt process for the manufacture of compound fertilizers based on urea. This process involves the use of ammonia and pre-heated phosphoric acid in a pipe reactor, eliminating the drying steps in the conventional process. The investment and the operating costs involved in this process are claimed to be lower than in the conventional process. Since a multiplicity of factors have a bearing on production costs, the exact quantification of the cost reduction under various counts is not possible. Further, while the process could result in the improvement in the quality of the product, the exact nature of improvement is also difficult to quantify.

(c) The International Fertilizer Development Centre would be the agency for transfer of the techno-

logy developed by TVA to other countries. The IFDC have agreed to transfer this technology to India. However, no decision has yet been taken in regard to the adoption of this technology.

12 hrs.

PAPER LAID ON THE TABLE

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): Sir, on behalf of Shri Ziaur Rahman Ansari.

I beg to lay on the Table a copy of Notification No. GSR 276(E) (Hindi and English versions) published in Gazette of India dated the 1st April, 1976 containing Order regarding extension of (i) the Kerosene (Fixation of Ceiling Prices) Order, 1970; (ii) the Light Diesel Oil (Fixation of Ceiling Prices) Order, 1973 and (iii) the Furnace Oil (Fixation of Ceiling Prices and Distribution) Order, 1974 to the State of Sikkim, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. Ser No. LT-10707/76]

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND TWELFTH, TWO HUNDRED AND THIRTEENTH AND TWO HUNDRED AND SEVENTEENTH

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Two Hundred and Twelfth Report relating to Customs Receipts (Department of Revenue and Insurance) on Paragraphs relating to Customs Receipts included in the Report of the Comptroller and

[Shri H. N. Mukherjee]

Auditor General of India for the year 1972-73, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes.

- (2) Two Hundred and Thirteenth Report on Action Taken by Government on the recommendations contained in their Hundred and Forty-ninth Report on Bangladesh Refugees (Department of Rehabilitation).
- (3) Two Hundred and Seventeenth Report on Accounting and Procedural Matters (Department of Economic Affairs and Ministry of Finance (Defence).

ESTIMATES COMMITTEE

NINETY-EIGHTH AND NINETY-FIFTH

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports of the Estimates Committee:—

- (1) Ninety-eighth Report on the Ministry of Finance (Department of Expenditure)—Delegation of Financial Powers.
- (2) Ninety-fifth Report on Action Taken by Government on the recommendations contained in their Sixty-ninth Report on the Planning Commission-Development of Backward Areas.

12.03 hrs.

STATEMENT RE. INCIDENTS IN TURKMAN GATE AREA OF DELHI ON 19-4-1976

THE DEPUTY-MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, in the course of a drive for the removal of encroachments and demolition of unauthorised structures in several parts of Delhi, the

Delhi Development Authority took up demolition operations near Turkman Gate on 13th April, 1976. Alternate accommodation or sites with some basic amenities were made available to the families who were to be shifted from this area. The operations progressed without any incident till 18th April, 1976, by which time 404 families had shifted to new localities.

On 19th April, 1976, at about 10.30 a.m., about 500 persons from the families due for shifting gathered near Turkman Gate and protested against the demolition operations. Some leaders in the crowd made inciting speeches. The officers of the Delhi Development Authority who were on the spot explained the correct position regarding the demands made by the families and pacified them for a while. Around 1 p.m. after the conclusion of prayers at Fazl-e-Ilahi mosque near Turkman Gate area, the crowds swelled to around 3,000 and started indulging in severe brick-battling, throwing stones, soda water bottles, acid bulbs, etc. Groups of anti-social elements moved in the adjoining shopping area of Asaf Ali Road also and indulged in violence and vandalism. An attempt was made to set fire to a building adjoining the Turkman Gate police post. The police post itself was also surrounded by a hostile mob. On receiving reports about these developments senior officers including the Deputy Commissioner and DIG rushed to the scene with re-inforcement. When persuasion and repeated warnings failed to disperse the crowd the police had to resort to cane charge and tear gas. These also proved ineffective and the mob violence increased. The heavy brick-battling by the crowd and from roof-tops injured 34 officials including two Superintendents of Police and 3 magistrates. As the situation deteriorated with serious threat to life and property in the locality, police had to open fire to disperse the riotous mobs. The situation was thereafter brought under control. As a result of firing 3 persons died on the spot and 3 more succumbed later to their injuries in the